

ITEM NO.3

COURT NO.13

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1089-1090/2015

KRISHNA BIHARI DUBEY

Appellant(s)

VERSUS

REGISTRAR GENERAL, HIGH COURT OF
JUDICATURE OF ALLAHABAD & ORS.

Respondent(s)

WITH

Crl.A. No. 1145-1146/2015 (II)

Crl.A. No. 1211-1212/2015 (II)

Crl.A. No. 1184/2015 (II)

Date : 06-09-2022 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Appellant(s)

Mr. V. Giri, Sr. Adv. (A.C.)
Mr. Amit Krishnan H., Adv.

Mr. Vikas Singh, Sr. Adv.
Mr. Aftab Ali Khan, AOR
Mr. M. Z. Chaudhary, Adv.
Mr. B.S.Malik, Adv.
Mr. R.K. Rathore, Adv.
Mr. Arun Kumar Singh, Adv.
Mr. Tabarak Hussain, Adv.
Mr. Safeer Farooq, Adv.

Mr. Ajit S. Bhasme, Sr. Adv.
Mr. Sanjay Kumar Visen, AOR
Ms. Rity Rastogi, Adv.
Mr. Suresh kumar Bhan, Adv.
Mr. Amit Gupta, Adv.
Ms. Asmita Dwivedi, Adv.
Ms. Swati Yadav, Adv.

Mr. Vinod Kumar Tiwari, AOR

Mr. Sanjeev Kumar, Adv.
Mr. Gaurav Teotia, Adv.
Mr. Sanjeev Yadav, Adv.

Mr. Vibhakar Mishra, Adv.
Mr. Sudhir K. Shrivastava, Adv.
Mr. Sunil Kumar Verma, AOR

For Respondent(s)

Mr. Yashvardhan, Adv.
Mr. Jagjit Singh Chhabra, AOR
Mr. Saksham Maheshwari, Adv.

UPON hearing the counsel the Court made the following
O R D E R

On the request made by Mr. V. Giri, learned Amicus Curiae, Mr. Amit Krishanan H., learned counsel is permitted to assist him in the case.

List these matters on 11.10.2022.

(DEEPAK SINGH)
COURT MASTER (SH)

(ANJU KAPOOR)
COURT MASTER (NSH)